

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 38 of 2011

Dated: 20th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Tamil Nadu Electricity Board
Versus**

....Appellant (s)

C.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam with
Mr. S. Balaguru (Rep.)

Counsel for the Respondent(s): Mr. N.A.K. Sarma,
Mr. S. Sharma &
Mr. R. Suresh for NLC

ORDER

Both the learned counsel have finished their arguments. They are directed to file their respective Written Submissions on or before 11.11.2011 after serving copy on the other side.

Post the matter for reporting compliance on **11.11.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/ss